

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

PRINCIPAL BENCH

2nd FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

DAILY CAUSE LIST DATED 24.11.2021 (WEDNESDAY)

COURT –IV (VIRTUAL MODE)

02:00 PM

In the Court of Hon'ble Mr. Justice Jarat Kumar Jain, Member (Judicial) and Hon'ble Dr. Ashok Kumar Mishra, Member (Technical)

For Orders

| S. No. | Case No. | Name of the parties | Counsel for Appellants | Counsel for Respondents |
|--------|--|--|------------------------|--|
| 1. | Contempt Case (AT) No. 28 of 2021 in Comp. App. (AT) (Ins) No. 553 of 2019 | Deccan Chronicle Holdings Ltd. Vs. SREI Multiple Asset Investment Trust – Vision India Fund & Ors. | Arjun Asthana | Saptarshi Mandal Rishav Banerjee-R1 & R2 |

For Hearing

| | | | | |
|----|--|--|--------------------|---|
| 2. | Comp. App. (AT) (Ins) No. 553 of 2019 (PH) | IDBI Bank Vs. Mamta Binani & Ors. With | Manmeet Singh | Arjun Asthana R1 Shreyan Parth D. Tandon- R3 Edupuganti-R2 |
| 3. | Comp. App. (AT) (Ins) No. 982 of 2019 (PH) | Deccan Chronicle Marketeers & Ors. Vs. Deccan Chronicle Holdings & Anr. With | Krutika Raghavan | Shreyas Edupuganti-R1 PBA Srinivasan- R2 |
| 4. | Comp. App. (AT) (Ins) No. 347 of 2021 (PH) | SREI Multiple Asset Investment Trust- Vision India Fund Vs. Kotak Mahindra Bank Ltd & Ors. | Diwakar Maheshwari | Amit Mahajan-R1 Sanjeev Singh Kajal Bhatia |

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By order of Hon'ble Chairperson

-sd/-
Registrar